

## BUSINESS ADVISORY COMMITTEE

### Fiftieth Report\*

(SECOND LOK SABHA)

The Business Advisory Committee held a sitting on Saturday, the 16th April, 1960.

2. The Committee recommend the allocation of time to the following items of legislative business as shown against each item:—

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| (1) The Bombay Reorganisation Bill, 1960, as reported by the Joint Committee ( <i>Consideration and passing</i> ) . . .  | 6 hours  |
| (2) The Finance Bill, 1960 ( <i>Consideration and passing</i> ) . . .  | Two days |
| (3) The Indian Boilers (Amendment) Bill, 1960, as passed by Rajya Sabha ( <i>Consideration and passing</i> ) . . .   | 1 hour   |
| (4) The Supreme Court (Number of Judges) Amendment Bill, 1960 as passed by Rajya Sabha ( <i>Consideration and passing</i> ) . . .                                | 3 hours  |
| (5) The Indian Sale of Goods (Amendment) Bill, 1960 as passed by Rajya Sabha ( <i>Consideration and passing</i> ) . . .  | 1½ hours |
| (6) The Prevention of Cruelty to Animals Bill, 1960 as passed by Rajya Sabha ( <i>Consideration and passing</i> ) . . .  | 3 hours  |
| (7) The Tripura Municipal Law (Repeal) Bill, 1960 ( <i>Consideration and passing</i> ) . . .   | 1 hour   |
| (8) The Legal Practitioners Bill, 1959 as reported by the Joint Committee ( <i>Consideration and passing</i> ) . . .   | 5 hours  |
| (9) Motion for Concurrence in the Recommendation of Rajya Sabha for reference of the Delhi Primary Education Bill, 1960 to a Joint Committee of the Houses . . . | 3 hours  |

3. The Committee also recommend that on days when the Bombay Reorganisation Bill and the Finance Bill, 1960, are discussed, the House may sit from 11 A.M. to 6 P.M.

NEW DELHI,

The 16th April, 1960.

M. ANANTHASAYANAM AYYANGAR,

Speaker.

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\*The following motion was moved by Shri Satya Narayan Sinha and was adopted by the House on the 18th April, 1960:—

“That this House agrees with the Fiftieth Report of the Business Advisory Committee presented to the House on the 16th April, 1960.”